

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2019

IN THE MATTER OF:

M.N. Pratap Reddy & Anr.

...Appellants

Versus

**Lakshmi Narasimha Mining Co. (P)
Limited & Ors.**

...Respondents

Present:

For Appellant : Mr. G.V. Rao and Mr. D. Abhinav Rao, Advocates

For Respondent : Mr. Jayant Mehta, Mr. Rajeev Kumar, Ms. Sayaree B. Malik, Ms. Vaishali Kalera and Mr. Akshay Bajpai, Advocates for R-3 & R-4

With

Company Appeal (AT) No. 148 of 2019

IN THE MATTER OF:

M. Nandana Reddy

...Appellant

Versus

**Lakshmi Narasimha Mining Co. (P)
Limited & Ors.**

...Respondents

Present:

For Appellant : Mr. S. Vivekananda, Advocate

**For Respondent : Mr. G.V. Rao and Mr. D. Abhinav Rao, Advocates for R-6 & R-7
Mr. Jayant Mehta, Mr. Rajeev Kumar, Ms. Sayaree B. Malik, Ms. Vaishali Kalera and Mr. Akshay Bajpai, Advocates for R-3 & R-4**

ORDER

11.02.2020 At request of both the sides these matters is adjourned to
17th March, 2020 under the caption 'For Admission (After Notice)'.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

pks/rr